

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1638  
ANSWERED ON:06.03.2006  
INVESTMENT OF EPF MONEY  
Singh Shri Ganesh

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Employees Provident Fund Organisation has urged the various Companies/Public Sector Undertakings to return the EPF money invested in these companies;
- (b) if so, the reasons therefor and the reaction of the Companies/Public Sector Undertakings thereto;
- (c) whether the Employees Provident Fund Organisation has invested on a large scale in the Industrial Finance Corporation of India (IFCI) which has defaulted in the payment of interest;
- (d) if so, the details thereof; and
- (e) the remedial steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a): No, Sir.

(b): Does not arise in view of (a) above.

(c) to (e): The Central Board of Trustees; Employees' Provident Fund has invested in the Industrial Finance Corporation of India (IFCI) in accordance with the prescribed 'Pattern of Investment'. However, due to its precarious financial situation, IFCI faced difficulties in meeting its contractual liabilities. Therefore, keeping in mind the ground realities and other relevant factors, the investments for value of Rs. 1,006.85 crore were restructured at revised terms. Thereafter, IFCI has been discharging its liabilities in terms of timely payment of interest to the EPFO.